

12.30½ hrs.

LIMITATION BILL

REPORT OF JOINT COMMITTEE

Shri Sachindra Chaudhuri (Ghatal): I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill to consolidate and amend the law for the limitation of suits and other proceedings and for purposes connected therewith.

12.30¾ hrs.

PUBLIC ACCOUNTS COMMITTEE

FIRST REPORT

Shri Tyagi (Dehra Dun): I beg to present the First Report of the Public Accounts Committee on the Appropriation Accounts (Railways), 1960-61 and Audit Report, 1962.

12.31 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

THIRD REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Third Report of the Committee on Absence of Members from the Sittings of the House.

12.31¼ hrs.

BUSINESS ADVISORY COMMITTEE

NINTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Ninth Report of the Business Advisory Committee presented to the House on the 19th November, 1962."

Mr. Speaker: The question is:

"That this House agrees with the Ninth Report of the Business Advisory Committee presented to the House on the 19th November, 1962."

Shri Hari Vishnu Kamath (Hosangabad): I am sorry, Sir, to raise this point. I, unfortunately, could not attend the meeting of the committee yesterday, because the supplementary demands were taken up in the House, and I had to take part in the discussion.

I remember, and you will remember also, that the committee at its earlier meeting on Friday decided to allocate ten hours instead of one day to the Defence of India Bill, and now I find from the recommendations of yesterday's meeting that it is to be reduced.

Mr. Speaker: That is one point. Now, the second.

Shri Hari Vishnu Kamath: That is the only point. I request that it should be increased. May I say in this connection that we are prepared to sit, if necessary, on Saturday, and that the All-India Congress Committee must give precedence to Parliament?

Shri Satya Narayan Sinha: There is no question.

Shri Hari Vishnu Kamath: It is there. That is why you did not want a session on Saturday.

Shri Daji (Indore): I have two points to make. The first point is that the Defence of India Bill is really a heavy Bill.

Mr. Speaker: First we might make the allotment of time.

Shri Daji: The time is too short.

Mr. Speaker: His party's representative was there. He has agreed to that.

Shri Daji: First of all, I would refer to what Shri Trivedi said just